(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	4831159048.11	4	4822793781.45	77.35	0	8365266.66	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	813968438.80	9	776828358.65	12.46	0	37140080.15	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	10	189321765	9	15295785	0.25	94611499	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	1206528083.21	4	620049011.39	9.94	499744122	86734949.82	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		28	7040977335.12	26	6234966936.49	100.00	594355621	211654777.63	0	

Name of the Corporate Debtor: TAMRA DHATU UDYOG PVT LTD; Date of Commencement of CIRP: 25-05-2022; List of Creditors as on: 23-09-2022; Name of IP: Ms. Mamta Binani; Process Number: 1; Last 5 digitof registration number: 10227